

Declaration of Assets and Liabilities

Year 2016

I, SANJAI SHARMA son/daughter/wife of Late SURYA NARAYAN SHARMA , aged years 53 , belonging to BIHAR ADMINISTRATIVE service and presently working as Private Secretary, Leader Opposition Dr. Prem Kumar give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Snehlata sharma (PAN-FLBPS8207Q)	Dependant-1 Name UPVAN	Dependant-2 Name NIDHI SHARMA
(i)	Cash	14870	18260	6360	4760
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	138799	265500	84350	125500
(iii)	Bonds, Debentures and Shares in companies	1993595	154800	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	345500	185000	150000	40000
(v)	Motor Vehicles (details of make, etc.)	BAJAJchetak scooter 1994 HUNDAI car 2011	Nil	Bajaj Motarcycle 2006	Nil
(vi)	Jewellery (give details of weight and value)	Gold chain and ring 85 gms.worth Rs.250750	Gold jewellery 192 gms. Worth Rs. 566400 and silver 596 gms worth Rs.238400	Gold chain and ring 30 gms. Worth Rs.88500	Gold chain and ring 65 gms. Worth Rs. 191750

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(vii)	Other assets, such as values of claims / interests	Intt. On NSC,FD,LIC & Shares	Intt. On NSC,FD,LIC & Shares	Intt. On NSC,FD,LIC & Shares	Intt. On NSC,FD,LIC & Shares
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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Details in Col. (v)	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Details in Col. (v)	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Details in Col. (v)	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Flat No. 102 ,Shyama shashwatam apt., Ara Garden ,Bailey Road , Patna 1174 Sq.ft., Rs.2000000	Nil	Nil	Nil
(v)	Others (such as interest in property)	1.Ancestral undivided land at Suturkhana Sadar Block Munger in the name of great grand father. 2.Undivided house at mogal bazar ,Munger	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

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S No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.12.14.....
(a)	(i) Loans from Banks		Nil
	(ii) Loans from financial institutions		Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		Nil
	(b) dues to departments dealing with supply of water		Nil
	(c) dues to departments dealing with supply of electricity		Nil
	(d) dues to departments dealing with telephones		Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		Nil
	(f) Other dues, if any		Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	21270.00 PAN - AQJPS4227J	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C. Personal Detail

GPF/CPF/PRAN No. :- BHR-BAS-3847

Gender :- ☒ M (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Amil

Home District :-

MUNGER

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: SANJAI SHARMA

Place: PATNA

Designation: Pvt. Secretary

Date 21.03.2017..

Department GAD

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.